

BEFORE THE NATIONAL GREEN TRIBUNAL AT
DELHI PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 914/2022

IN THE MATTER OF:

KAMLESH JONWAL

...PETITIONER

VERSUS

UDAY PUNJ & ORS.

...RESPONDENTS

N.D.O.H.: 13-12-2023

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Dated: 13-12-2023
New Delhi

FILED BY:



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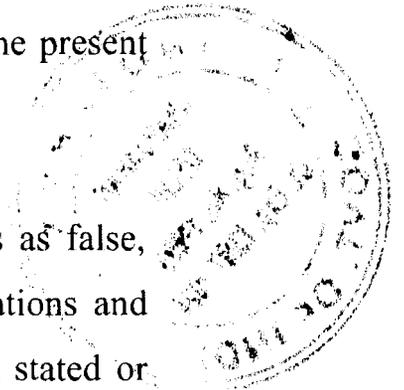
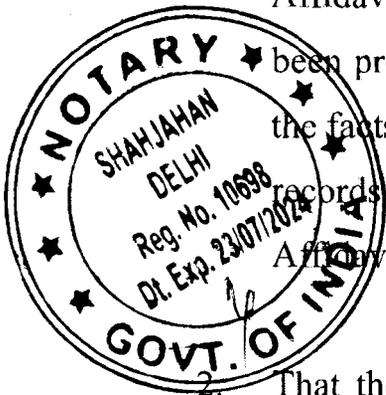
STATUS REPORT CUM AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 2/DDA

I, Bangarsi S/O Mr. Dassi, Aged about. ___ years, working
as DD, LM, NDZ, office at Delhi Development Authority, INA,
Vikas Sadan, New Delhi, do hereby solemnly affirm and state on
oath as under

1. That I am duly authorised and competent to affirm the present Affidavit on behalf of the Respondent No 2 /DDA, which has been prepared under my instructions. I am fully conversant with the facts and circumstances of the present case on the basis of the records maintained in the office to enable me to file the present Affidavit on behalf of the Respondent No 2/ DDA.

2. That the Respondent No 2/ DDA disputes and denies as false, frivolous and vexatious all claims, contentions, allegations and averments in the present petition contrary to anything stated or submitted in this Affidavit.

3. That in compliance of Order dated 20-11-2023 passed by the Hon'ble Tribunal in this matter, a joint site survey of the subject area was carried out on 21-11-2023 along with the concerned Revenue Staff of SDM (Vasant Vihar), AE/SPD-1 (DDA) and



Sh. Birender (Habib, Surveyor). After survey of the land, which is subject matter of the case, a TSS plan has been prepared and provided by the Surveyor.

4. That as per TSS plan for the area of land which is the subject matter of case:

Site 01 (Area under Green): This site is adjacent to service road connecting Exit gate (Kaveri Apartment) and Vasant Kunj Road and in the right while going towards Exit gate (Kaveri Apartment). Area measuring 384.88 sqm in Khasra No. 93 and 989.37 sq. in Khasra No. 87 is under Green Belt. Photos of this site is also enclosed.

Site 02 (Area under Green): This site is adjacent to service road connecting Exit gate (Kaveri Apartment) and Vasant Kunj road and in the left while going towards Exit gate (Kaveri Apartment). Area measuring 1159.648 sqm in Khasra No. 87 is under Green belt. Photos of this site is also enclosed.



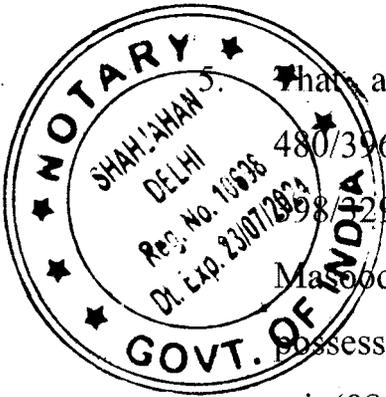
Site 03 (Area under Pump House, Kaveri apartment): Area measuring 587.134 sqm is under pump house in Khasra No. 87 min, 88 min & 93 min. Photos of this site is also enclosed.

Site 04 (Area under Barat Ghar, Kaveri apartment): Area measuring 1601.024 sqm is under Barat Ghar in Khasra No. 88 min, 89 min and 93 min. Photos of this site is also enclosed.

Site 05 (Area under DDA market): Area measuring 1168.020 sqm is under DDA market in Khasra no. 88 min & 89 min. Photos of this site is also enclosed.

Site 06 (Area proposed for Police Station): Area measuring 12326.05 sqm in Khasra no. 86 min, 88 min & 67 min is lying vacant at the site and is partly under green. Photos of this site is also enclosed.

The TSS plan duly signed and verified by the Revenue staff of SDM (Vasant Vihar) with respect to the reference point shown by them, Revenue Staff of DDA, AE (DDA) and Surveyor is enclosed.



That as per the land records of the DDA, Khasra No. 480/396/87(3-12), 479/396/87(3-12), 86(9-12), 88(9-17), 398/329/93/2(9-11), 330/93(4-17) and 67(12-03) of Village Masoodpur was acquired vide Award No. 90/80-81 and physical possession of area 08 bigha 02 biswa of Kh.no 67, 398/329/93/2 min(08-09) and 330/93(4-17) was handed over to DDA by LAC/L&B Dept. GNCTD on 29-12-1980 and Khasra no. 480/396/87(3-12), 479/396/87(3-12), 86(9-12), 88(9-17) and 67 min(04-01) was handed over to DDA by LAC/L&B Dept. GNCTD on 21-04-2007. An amount of Rs 17,37,385/- and Rs 10,000,00/- was paid by DDA to L&B Dept. GNCTD against the said award vide cheque no. 908137 & 906691 dated 09-01-1981.

6. That the respondents have violated the order dated 13.12.2023 of the Hon'ble Tribunal by cutting down the trees in the area in

question. Photographs of the cutting down of trees in question are attached herewith as Annexure R-1.

7. That the present short affidavit is submitted accordingly.

Bohus
12/14/2023
DEPONENT

VERIFICATION:-

Verified at New Delhi on this 3 DEC 2023 day of December, 2023 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been

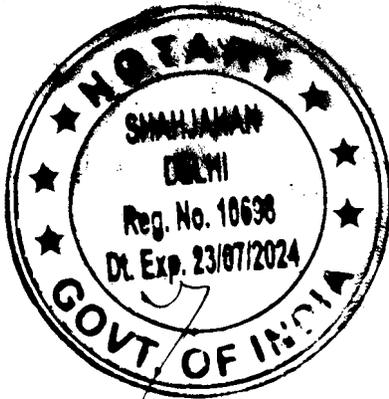
concealed therefrom.

Identified the deponent who has signed/put in my presence.

13 DEC 2023

Bohus
12/14/2023

DEPONENT



DECLARED THAT THE DEPONENT
is duly qualified by Statute
to solemnly affirm before me at Delhi
the contents of the affidavit which
has been read & explained to me and
is true and correct to his & knowledge

Notary Public

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संयुक्त सर्वेक्षण रिपोर्ट 88 ग्राम - मसूदपुर

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In the matter of Kamlesh Jonwal v/s Uday Punj & Ans.
OA No. 914/2022 Before Hon'ble NGT.

आज दिनांक 21.11.2023 Hon'ble Tribunal के आदेशानुसार संयुक्त सर्वेक्षण के लिये मौके पर पहुंचे। मौके पर Revenue Dept. NCTD से श्री अतुल भारतीय (NT/V.V), श्री योगेश कुमार (पटवारी/V.V) व डी.डी.ए विभाग से श्री ओम प्रकाश (NT), श्री रवि कुमार मीना (पटवारी), श्री मनोज (पटवारी), श्री संजय (AE/SPD-1) मौजूद रहे। Habib Surveyor की तरफ से श्री विरेन्द्र थावर व Survey team हाजिर हुए।

माननीय SDM, Vasant Vidan श्री विनय कुमार जिला Land in Question का निरीक्षण किया गया।

ग्राम सवाभूमि सर्वेक्षण साल 2023 के Reference Point ग्राम - रजोकरी, रंगपुरी व धिहोरनी के अनुसार सर्वेक्षण करना उचित समझा गया क्योंकि ग्राम मसूदपुर में कोई ठीक ठीक Reference Point मौजूद नहीं है। तथा सर्वे Team द्वारा मौके का सर्वे किया गया (Topography सर्वे)।

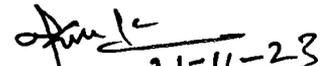
SDM Revenue Staff द्वारा Field Book की कॉपी डी.डी.ए को दी गयी। मौके पर कोई मजामत पेश नहीं आयी।

 21/11/23

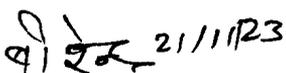
श्री अतुल भारतीय
NT, Vasant Vidan

 21/11/23

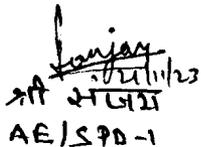
श्री योगेश पटवारी
पटवारी, Vasant Vidan

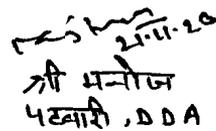
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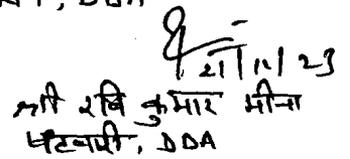
श्री ओम प्रकाश
NT, DDA

 21/11/23

श्री विरेन्द्र थावर
Habib Surveyor

 21/11/23
श्री संजय
AE/SPD-1

 21.11.23
श्री मनोज
पटवारी, DDA

 21/11/23
श्री रवि कुमार मीना
पटवारी, DDA

**Delhi Development Authority
Office of the Dy. Director (LM) NDZ
A-Block, 3rd Floor, Vikas Sadan
INA, New Delhi-110023**

File No NGT/Hort.(44843)23/Legal /205

Dt. 30/11/23

To

SDM Vasant Vihar,
Palika Bhawan, 6th Floor,
Sector-13, R.K. Puram, New Delhi.

Sub: Demarcation of land falling Khasra no 480/396/87(3-12), 479/396/97(3-12), 88(9-17) and 67(4-01) measuring 30 bighas 14 biswas village Masoodpur, New Delhi.

Ref: **Original Application no 914/2022 titled Kamlesh Jonwal Vs Uday Punj & Anr. pending before the National Green Tribunal Principal Bench, New Delhi.**

In view of above referred NGT Matter, the Hon'ble tribunal vide order dt 12.01.2023 directed to get the land in question demarcated. In compliance of Hon'ble Tribunal a joint survey was conducted on 21.11.2023 in which revenue staff from SDM, Vasant Vihar, GNCTD and DDA Staff along with the surveyor were present on the site.

The surveyor provided TSS drawing after completion of the survey of the land in question. There is some land which needs to be surveyed again and which is not shown in TSS drawing.

Hence, a re-survey needs to be carried out and a demarcated plan of the land in question, duly verified by revenue officers of GNCTD and DDA, has to be placed before the Hon'ble Tribunal.

It is, therefore, requested to direct the concerned revenue officer to remain present on 04.12.2023 at 10:30 A.M. at Kaveri Apartment gate no 2 D-6, Vasant Kunj, New Delhi.


Dy. Director/LM(NDZ)

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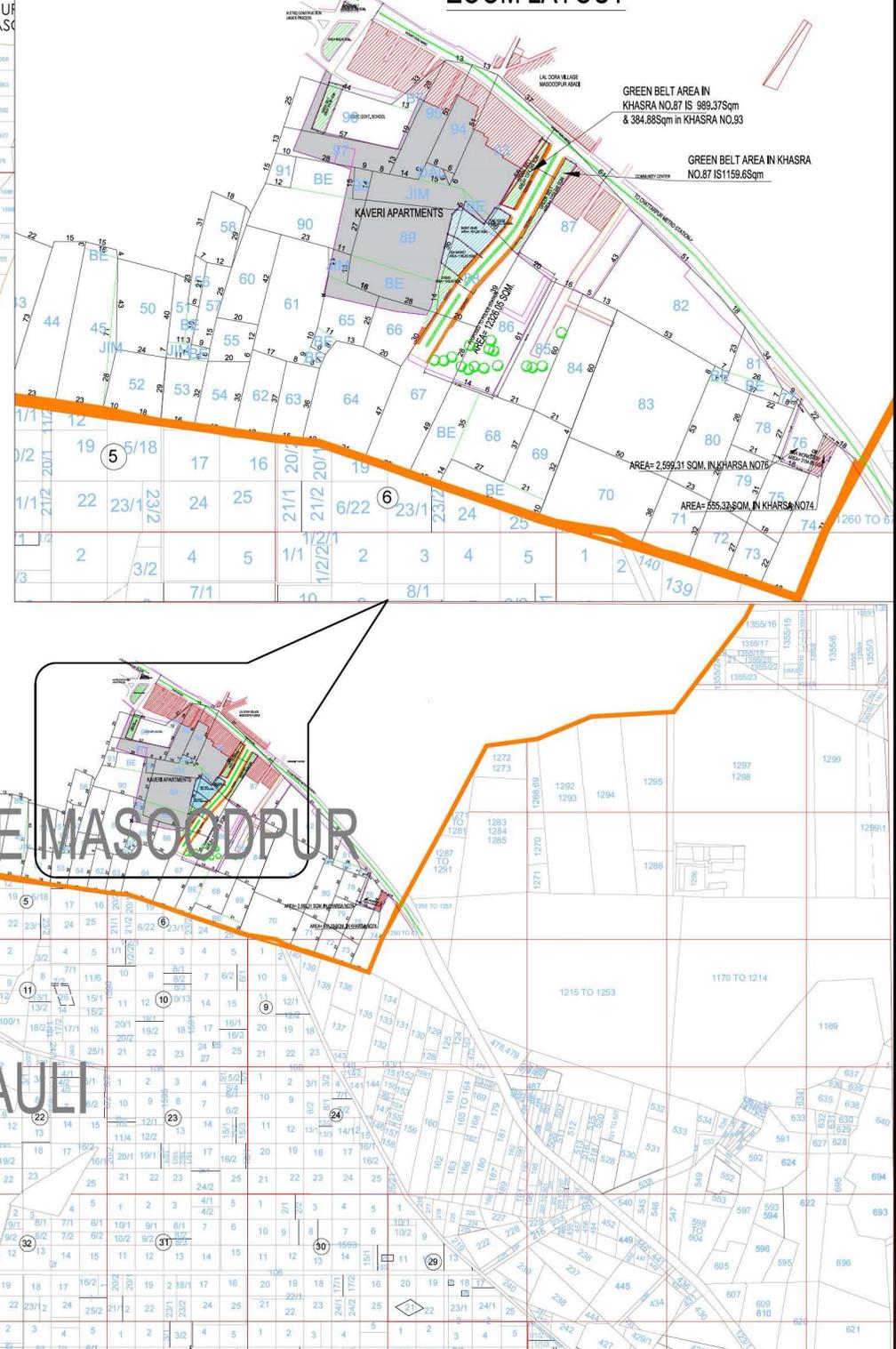
1. SHO, Police Station, Vasant Kunj, South, New Delhi with the request to provide Police Assistance to DDA Staff & Revenue Staff GNCTD on 04.12.2022 at 10.30 A.M. on the survey site.

2. Ex, Engineer (SPD)-1, DDA, DDA Office Complex, Nelson Mandel Marg, Vasant Kunj, New Delhi with the request to direct the concerned officer to remain present on the site on scheduled date & time.

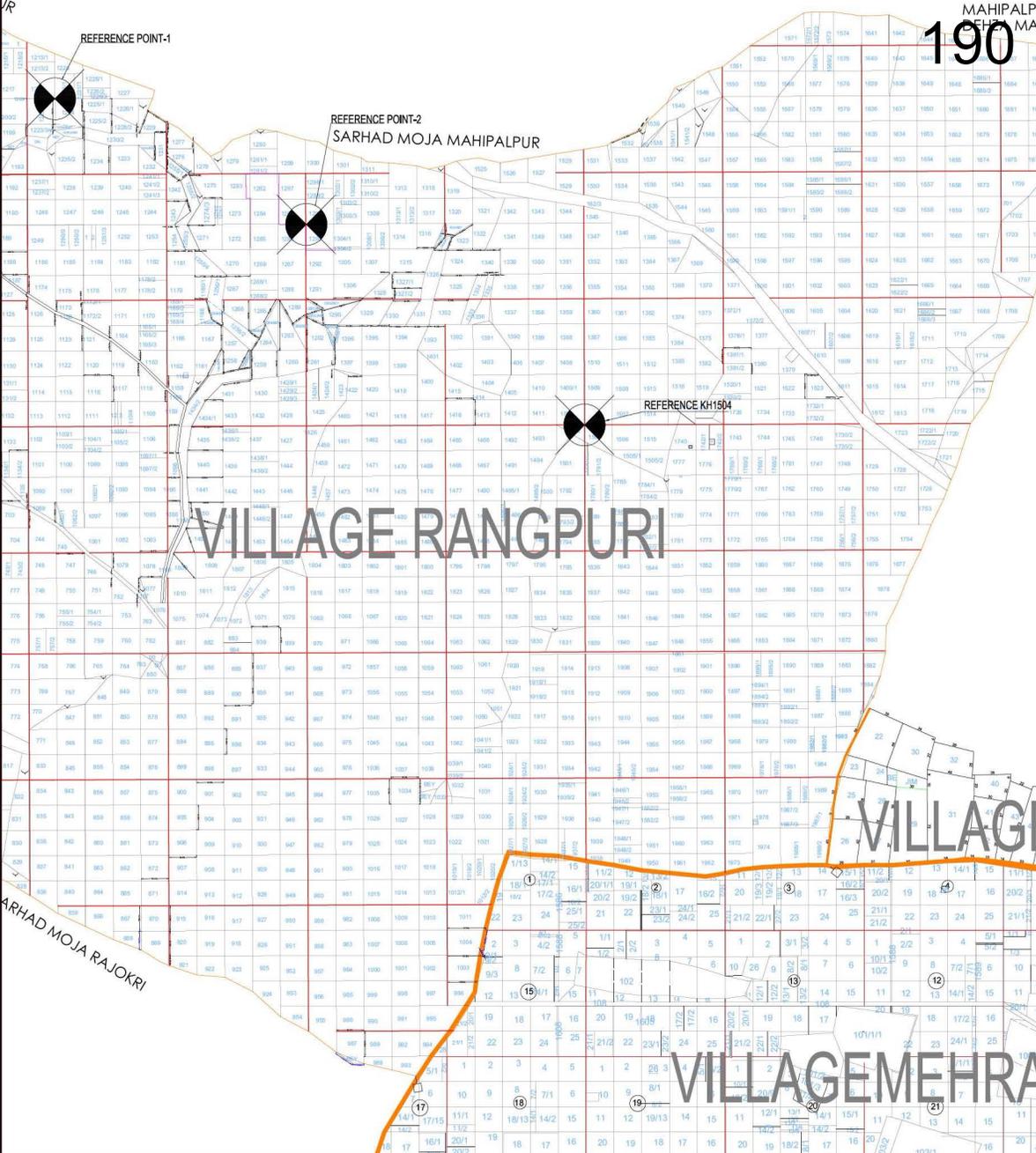
✓ 3. Habib Surveyor for survey of the land in question.


Dy. Director/LM(NDZ)

ZOOM LAYOUT



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Legend :-

NAME	DESCRIPTION	NAME	DESCRIPTION
REFERENCE POINT		KHASRA LINE	
BITUMIN ROAD		LAMP POST	
BORE WELL		LEVELS GROUND	
BOUNDARY WALL		MANHOLE	
BUILDING/ ABADI		KHASRA LINE	
CC ROAD		KHASRA NO.	

TITLE:-
TOTAL STATION SURVEY WORK AT VILLAGE MASOODPUR

SURVEYOR
HABIB SURVEY & DESIGN PVT. LTD.
H-45, U.P.S.I.C. Site-C, Greater Noida-201308
M. : 9958786648 Telefax : 0121-42766819

CLIENT
DELHI DEVELOPMENT AUTHORITY
SPD-1 DELHI

